5.0(EST)
Rial H,

अवर सचिव,

बिहार विधान सभा सचिवालय, पटना।

विषय:- चल-अचल संपत्ति तथा दायित्वों की विवरणी।

Alsmits - Gay

1733

महाशय,

सभा सचिवालय के ज्ञापांक— 34.5..., दिनांक:- 06. 02.105 के आलोक में चल-अचल संपत्ति तथा दायित्वों की विवरणी संलग्न है।

विश्वासभाजन

राकेश कुमार सिंह) 13.0% रहार

सहायक प्रशाखा पदाधिकारी, बिहार विधान सभा सचिवालय, पटना।

Declaration of Assets and Liabilities

Year 2025

I, RAKESH KUMAR SINGH son/daughter/wife of Sri Birendra Nath Singh aged 47

Years (approx), belonging to Administrative Cadre and presently working as Assistant Section

Officer, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.		Self	Spouse name (s) (Sweta Patel)	Dependant-1 (Son-Sidharth Patel)	Dependant-2 (Son-Shashwat Patel)	Dependant-3 (Father-Birendra Nath Singh)
(i)	Cash	Rs. 37,000/-	Rs. 5000/-	×	×	5,000/-
(ii)	Deposits in Banks, Financial Institutions And	in SBI	Rs. 4,000/- in CBI			Rs. 4,500/- in PNB
	Non-Banking Financial Companies			×	×	
(iii)	Bonds, Debentures and shares in Companies	×	×	×	×	×
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policies 1. Rs. 1717/- Qtr. 2. Rs. 12,783/- HY	×	x	×	×
(v)	Motor Vehicles (details of make, etc.)	Alto VXI Maruti Suziki BR01ET-3168	×	×	×	×
(vi)	Jewellery (give details of weight and value)	10 gm. gold Jewellary Rs. 80,000/-	50 gm. gold jewellary Rs. 4,00,000/- 250 gm. Silver jewellary Rs. 30,000/-	×	×	×
(vii)	Other assets, such as values of claims / interests	Home appliances Rs. 1,75,000/-	×	×	×	×

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.		Self	Spouse name (s) (Sweta Patel)	Dependant-1 (Son-Sidharth Patel)	Dependant-2 (Son-Shashwat Patel)	Dependant-3 (Father-Birendra Nath Singh)
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	l acre 34.75 decimal (Ancestral)	х	×	×	1 Acre
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Phulwarisharif, Patna Khata No55, Area-1.64625 decimal	Phulwarisharif, Patna Khata No55, Area-1.5625 decimal	×	- ×	x
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	×	×	×	× .	×
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Residential house at Bhabhua, District-Kaimur, measuring area 2.5 decimal	×	×	×	×
(v)	Other (such as interest in property)	- ×	x	×	×	×

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on date
(a)	(i) Loans from Banks	Personal Loan from YES Bank	Rs. 4,00,000/-
	(ii) Loans from financial institutions	×	×
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	×	×
	(b) dues to departments dealing with supply of water	. ×	×
	(c) dues to departments dealing with supply of electricity	×	×

	(d) dues to departments dealing with telephones	×	х .	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	×	×	
	(f) Other dues, if any	×	×	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 84,139/- AY 2024-25 PAN-DDYPS6315C	×	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	×	×	
	(iii) Sales Tax [Only in case of proprietary business]	×	×	
	(iv) Property Tax	×	× .	

C <u>Personal Detail</u> GPF/CPF/PRAN No.	:-	PTS/BLA-1272
Gender	:-	M (M/F)
Date of Birth	;-	2 2 0 1 1 9 7 7 (DD/MM/YYYY)
Class/Group	. : -	B (A/B/C)
Cadre	:-	ADMINISTRATIVE
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	KAIMUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Rakesh Kumar Sinol.

Name of Employee: Rakesh Kumar Singh

Designation: Assistant Section Officer

Department: Bihar Legislative Assembly

Note:

Place: Patna

Date: 18 / 02 /2025

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Rakah Kumar Show